

(18)

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

Review Application No.327/2004

in

Original Application No.3006/2003

New Delhi, this the 10th day of January, 2005

Hon'ble Mr. Justice V.S. Aggarwal, Chairman
Hon'ble Mr. S.K.Naik, Member (A)

Shri Balbir Singh Chauhan
R/o 16/343-E, Tank Road
Karol Bagh
New Delhi - 110 005.

... Applicant

Versus

Govt. of NCT of Delhi through

1. Principal Secretary (Home)
5th Level, "A" Wing, Delhi Secretariat
I.P.Estate, New Delhi.
2. The Director General (Prisoner)
Central Jail, Tihar
New Delhi. ... Respondents

O R D E R (By Circulation)

By Mr. Justice V.S. Aggarwal:

Applicant had filed Original Application No.3006/2003 urging that his resignation had been withdrawn before it was accepted. The OA was dismissed by this Tribunal on 14.10.2004. The applicant seeks review of the said order.

2. We have gone through the said application. The pleas have been taken to contend that the order passed is not legal and valid. We find that there is no error apparent on the face of the record. The pleas taken basically are in the form as to if an appeal is being heard on the same order.
3. Resultantly, the Review Application must fail and is dismissed in circulation.

S.K.Naik
(S.K.Naik)
Member (A)

V.S. Aggarwal
(V.S. Aggarwal)
Chairman

/NSN/